

06.10.2020

Present: Sh. Kapil Munda, Ld. Sr. PP for CBI

Sh. Abhishek Prasad, Ld. Counsel for accused A-5 and A-7  
Dr. Sushil Kumar Gupta and Sh. R.S.Ahuja, Ld. Counsel for accused  
A-1 and A-6  
Sh. V.K. Bajaj, Ld. Counsel for accused Kaith  
Sh. Gaurav Aggarwal accused A-4  
Accused S.S. Malik also in attendance

This case has been taken up through video conferencing via Cisco  
Webex app.

Matter is pending for prosecution evidence. However, in terms of  
administrative orders of Hon'ble High Court, presently evidence is not being  
recorded due to Covid pandemic.

Put up for same purpose on 02.11.2020.

**SANJAY** Digitally signed by  
**BANSAL** SANJAY BANSAL  
Date: 2020.10.06  
10:49:40 +05'30'

(Sanjay Bansal)  
Spl. Judge (PC Act) CBI-16  
RADC, New Delhi.  
06.10.2020

06.10.2020

Present: Sh. Kapil Munda, Ld. Sr. PP for CBI

Sh. Abhishek Prasad, Ld. Counsel for accused A-1 and A-2  
Dr. Sushil Kumar Gupta and Sh. R.S.Ahuja, Ld. Counsel for accused  
A-1 and A-6  
Sh. Anil Kumar, Ld. Counsel for accused A-3 with A-3  
Sh. S.K. Bhatnagar, Ld. Counsel for accused P.K. Thirwani

This case has been taken up through video conferencing via Cisco  
Webex app.

Matter is pending for final arguments. Ld. Counsel Sh. Anil Kumar  
submits there is no interim order as of now.

Therefore, put up for final arguments on 14.10.2020 during physical  
hearing.

**SANJAY**  
**BANSAL** Digitally signed by  
SANJAY BANSAL  
Date: 2020.10.06  
10:50:16 +05'30'

(Sanjay Bansal)  
Spl. Judge (PC Act) CBI-16  
RADC, New Delhi.  
06.10.2020